

SHRI F. A. AHMED : I have already said that most of the States have undertaken the revision of their Famine Codes. If in any State that modification has not taken place, if the hon. Member would point it out to me, I shall draw their attention to that aspect of the question (*Interruption*).

So far as the allegation of starvation deaths is concerned, particularly relating to Rajasthan and West Bengal, these allegations have been made from time to time, and all these allegations were referred to the State Government concerned, and on enquiry, no case of such starvation deaths has been established so far. (*Interruption*) The hon. Member has read out a telegram. If he sends a copy of the telegram to me, I shall again enquire into it and ascertain how far the facts as alleged are correct. In the statement which was placed before the House, in April the detailed position was given. After that, there has been the south-west monsoon which started very well. But there was a dry spell in July. But in August the monsoon has been fairly widespread all over the country, except in the southern part of Bihar and some portion of Mysore. From the indications before us, during the last four years, this year's monsoon is perhaps the best. I have map from which hon. members will be able to compare the monsoon this year and during the last four years.

SHRI K. LAKKAPPA : He is reading all incorrect statistics.

SHRI F. A. AHMED : I have to read this record which has been carefully prepared. (*Interruptions*).

So far as demand for help from States is concerned, for the current year 1970-71, we have not till now received any demand from any State. When it comes, we shall look into it.

SHRI RAJASEKHARAN : We would request you to allow a discussion on this and fix some time for it.

MR. SPEAKER : You never send any motion and you stand up like this !

12.31 hrs.

RE. FLAG HOISTING CEREMONY AT THE RED FORT

SHRI R. K. AMIN (Dhandhuka) : I seek your permission, Sir, to raise an important matter. On the 15th August, during the flag hoisting ceremony at the Red Fort, one grave mistake was committed by the Prime Minister. She did not unfurl the flag. In stead of her, an Air official unfurled the flag. (*Interruptions*) This demands an explanation from the Prime Minister. She must express regret to the House.

SHRI RANGA (Srikakulam) : THE Prime Minister has no right to perform this function. It is the privilege of the President. I protested against it ten years ago and ever since that time I have been boycotting this function.

SHRI R. K. AMIN : when there was some mistake in the introduction of the Finance Bill, we were all summoned to meet at 10 o'clock in the night. Similarly, are you going to have that ceremony again ? (*Interruptions*).

श्री अटलबिहारी वाजपेयी : (बलरामपुर)
अध्यक्ष महोदय, यह बड़ा गम्भीर मामला है। मुझे ताज्जुब है समाचार-पत्रों में खबर आने के बाद भी त तो इसका खण्डन किया गया और न इससे जो देश में बेचैनी पैदा हुई है उसको दूर करने का प्रयत्न किया गया। यदि यह सत्य है कि प्रधान मंत्री के पहुंचने में देर हुई थी तो सरकार की तरफ से खेद प्रकट किया जाना चाहिए। मैं समझता हूँ सुरक्षा मंत्री यहां पर हैं, वे कुछ कहना चाहेंगे। (व्यवधान)

श्री कंबर लाल गुप्त (दिल्ली सदर) : मैं भी कुछ बताना चाहता हूँ, मैंने वह देखा है। ... (व्यवस्था) ...

प्रतिरक्षा मंत्री (श्री जगजीवन राम) : मैं जो हालत हुई थी, उसको सदन के सामने रख

देना चाहता हूँ। प्राइम मिनिस्टर और मैं नीचे सीढ़ी के पास समय से पहले पहुँचे थे। वहाँ पर हम कुछ देर खड़े रहे। (व्यवधान) .. ऊपर भी हम समय से पहले पहुँचे थे। रोस्ट्रम पर जाने के पहले थोड़ी देर वहाँ भी खड़े रहे, हो सकता है आधा मिनट खड़े रहे हों। ठीक सात बजकर साढ़े 29 मिनट पर प्रधान मंत्री रोस्ट्रम पर पहुँच गईं। गार्ड कमान्डर आफिसर जिसको यह इन्स्ट्रक्शन्स, हिदायतें थीं कि वहाँ पहुँचने के आधा मिनट बाद प्राइम मिनिस्टर झंडा फहरायेंगी और तब वह सलामी देगा और तब उन का भाषण होगा। घबराहट में या नर्वसनेस में जो भी कहिए उन्होंने, अफसर ने, प्राइम मिनिस्टर के पहुँचते ही सलामी दी। (व्यवधान) जो स्थिति है वह मैं आपके सामने रख रहा हूँ, उसका अर्थ बाद में आप जो भी चाहें, आप लगा सकते हैं।... (व्यवधान) उन्होंने सलामी दे दी साढ़े 29 मिनट पर। उसके बाद एक आफिसर पीछे खड़ा था उसने देखा कि झंडा नहीं फहरा तो उसने झंडा फहरा दिया। प्राइम मिनिस्टर ने घूम कर देखा तो झण्डे की रस्सी को बांध दिया।... (व्यवधान)...

श्री कंबर लाल गुप्त : अध्यक्ष महोदय, मैं ने देखा है। यह बात सही है कि जन मन गण पहले शुरू हो गया और प्राइम मिनिस्टर ने झण्डा बाद में फहराया। (व्यवधान)... इसकी इक्वारी होनी चाहिए। (व्यवधान)...

श्री जगजीवन राम : इक्वारी कराने के बाद ही मैं यह कह रहा हूँ। मैंने उस बात को छिपाने की कोई कोशिश नहीं की है। (व्यवधान)...

जो बात हुई थी वही सदन के सामने रख दी है।... (व्यवधान)

MR. SPEAKER : Some officer made mistake which was made up.

SHRI R. K. AMIN : Are you going to have the ceremony again ?

SHRI S. M. BANERJEE (Kanpur) : Members of the Syndicate boycotted the function...(interruptions)

DR. RAM SUBHAG SINGH (Buxer) : CPI is part of Indira Gandhi. You are in the pocket of Indira Gandhi.....(interruptions)

SHRI RANGA (Srikakulam) : She has no right to be there because she is a politician.....(interruptions)

SHRI BAL RAJ MADHOK (South Delhi) : Sir, I want to make a submission. On the 15th August, while the national flag was being unfurled in Red Fort the same national flag was being burnt by CPI and CPM in some parts of our country. Are we going to show respect to our national flag in this manner ? So, this House should resolve that all those people who dishonour the national flag and those who connive at it must be condemned.

श्री शिव चन्द्र भ्वा (मधुबनी) : अध्यक्ष महोदय, 15 अगस्त की बात यहाँ पर उठाई गई है। मैं भी वहाँ पर मौजूद था इसलिए मुझे भी एक मिनट कहने का मौका दिया जाये।... (व्यवधान)...

SHRI RANDHIR SINGH (Rohtak) : Those who have burnt the national flag must be condemned in unequivocal terms... (व्यवधान)

12.37 hrs.

PAPERS LAID ON THE TABLE
NOTIFICATIONS UNDER MONOPOLIES
AND RESTRACTIVE TRADE PRACTICES ACT, 1969, AND COMPANIES ACT, 1956

THE MINISTER OF COMPANY AFFAIRS (SHRI BAGHUNATH REDDY) : I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English